

14.29 hrs

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) " I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25th February, 1993, has passed the following motion:-

MOTION

" That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to leave being granted by the Lok Sabha to withdraw the Bill further to amend the Indian Medical Council Act, 1956, which was passed by the Rajya Sabha on the 22nd December, 1992 and laid on the Table of the Lok Sabha on the 23rd December, 1992."

(ii) " i am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25th February, 1993, has passed the following motion:-

Motion

" That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to leave being granted by the Lok Sabha to withdraw the Bill further to amend the Dentists Act, 1948, which was passed by the Rajya Sabha on the 22nd December, 1992 and laid on the Table of the Lok Sabha on the 23rd December, 1992."

14.30 hrs

BUSINESS ADVISORY COMMITTEE

Twenty-fifth Report

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCES

DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL BALKRISHNA WASNIK): I beg to present the Twenty-fifth Report of the Business Advisory Committee.

14.30 1/2 hrs

COMMITTEE ON AGRICULTURE

Eight & Ninth Reports and Minutes

[English]

SHRI J. CHOKKA RAO (Karimnagar) : I beg to present the Eighth and Ninth Reports (Hindi and English versions) of the Committee on Agriculture on Analysis of the Annual Report of the Department of Animal Husbandry and Dairying (1991-92) - Ministry of Agriculture (Department of Animal Husbandry) and Analysis of Budget and Annual Report of Indian Council of Agricultural Research & Education) and Minutes of the sittings of the Committee relating thereto.

14.31 hrs

ELECTION TO COMMITTEES

[English]

(i) Spices Board

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): Sir, I beg to move the following:

" That in pursuance of Section 3 (3) (b) of the Spices Board Act, 1986, read with rules 4 (1) and 5 (1) of the Spices Board Rules, 1987, the members of this House do proceed to elect, in such manner as the speaker may direct, two members from among themselves to serve as members of the Spices Boards,